BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL GULESTAN BLDG.NO.6, PRESCOT ROAD, 4TH FLOOR,

MUMBAI - 400 001.

REVIEW PETITION NO.95/96 in ORIGINAL APPLICATION NO.431/94.

DATED THIS 30th DAY OF oct. 1996.

CORAM : Hon'ble Shri M.R. Kolhatkar, Member (A).

Mrs.Fliza Gladis Devadattu Bellari 151/E, Wester Railway Quarters, S.V.Road, Bandra(West), Bombay - 400 050.

... Review Petitioner.

V/s.

The Union of India, through the General Manager, Western Railway, Bombay

... Respondents.

X ORDER X

X Per Shri M.R. Kolhatkar, Member(A) X

In this Review Petition, the Review Petitioner/
Original Applicant has sought a review of my order dated
12/8/96, by which the Interim Relief was vacated in following
terms:-

"So far as the Interim Relief is concerned, the applicant retired on 31/8/92. There is no nexus between the claim made by the applicant and her continuance in the quarters when she has retired four years back. The Interim Relief is vacated. The respondents are at liberty to proceed against the applicant under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

The applicant has sought review of this part of the order on the grounds that she is sold lady with meagre financial means and has not received wages and pensionary benefits from the respondents. That she will not be able to prosecute her case and that the OA is likely to be

disposed of shortly and therefore she may be allowed to stay in the Railway Quarter on humanitarian grounds till the final disposal of the case.

The grounds made out are not relatable to review of the order in terms of rule under order 47 of CPC. The Review Petition is therefore rejected.

However, it is made clear that the applicant is at liberty to approach appropriate legal forum in case an order of eviction domes to be passed. Applicant is also at liberty to make an appropriate representation to the Railway Authority to allow her to stay in the quarters till the disposal of the OA.

Review Petition No.95/96 is therefore disposed of in these terms.

M. R. Ke lbung Kur

(M. R. KOLHATKAR) MEMBER(A)

abp.

order/Judgement despatched
to Applicant/Respondent (s)
on